the EMF radiation exposure is within prescribed norms. In case, any BTS site is found to violate the prescribed EMF norms, as per the prescribed procedure, actions are taken by imposing a penalty of ₹ 10 lakh per BTS per incidence.

## Fight against cyber crime

1886. SHRI BAISHNAB PARIDA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is proposed to enterinto a CBI-National Association of Software and Services Companies pact to fight cyber crime;
  - (b) if so, the details thereof; and

Written Answers to

- (c) how far will this ensure bringing in the latest technological development from across the globe and industry to CBI to control this menace?
- THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) and (b) In the year 2010, Central Bureau of Investigation (CBI) entered into Memorandum of Understanding (MoU) with Data Security Council of India (DSCI), a not-for-profit company, set up by National Association of Software and Services Companies (NASSCOM) for the period 2010-12. The said MoU between CBI and DSCI was renewed again in the year 2014 focusing on the capacity building of Law Enforcement Agencies for combating Cyber Crime in the Country. A number of courses pertaining to Cyber Crime Investigation are coordinated at CBI Academy in collaboration with DSCI.
- (c) The MoU enables in bringing in the latest technological developments from across trhe globe and the industry to CBI to control the Cyber Crime menace. As part of the MoU reputed national and international faculties have been invited for various sessions on computer forensics and Cyber Crime Investigations and also to apply innovative information technology tools in Cyber Forensics. The training for cyber crime investigation has been provided to officers from CBI, investigation officers of state police organisations and countries of South Asia.

## Classifying set top boxes as telecom network equipment

1887. SHRIMATI WANSUK SYIEM: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has come forward to resolve the hurdles and issues in the indigenization of digitization by classifying Set Top Boxes (STBs) as telecom network equipment;